

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Peeyush Kumar, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
2. Sri Pradeep Kumar, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
3. Sri Sunil Kumar Singh No. 2, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
4. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
5. Sri Arvind Kumar Pandey, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
6. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
7. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
8. Sri Anil Kumar Mishra No. 1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi,
9. Sri Sanjay Kumar No. 1, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
10. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
11. Sri Rajkamal Mishra, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
12. Sri Ravi Ranjan, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
13. Smt. Sanjeeta Srivastava, Distt. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
14. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
15. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
16. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Godda,
17. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur.
18. Sri Kamal Kumar Srivastava, Distt. & Addl. Sessions Judge, Jamtara,
19. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti,
20. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
21. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
22. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
23. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro,
24. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
25. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela,
26. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
27. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
28. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
29. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
30. Sri Yashwant Prakash, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh,
31. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra,
32. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
33. Sri Shyam Nandan Tiwary, District & Addl. Sessions Judge, Chaibasa,
34. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih and
35. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma

Sub: - Nomination for attending two days (C – IV) Conference on “the Role of Prosecution and Court in CBI Cases” scheduled to be held on 18th & 19th August, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (C – IV) Conference on “the Role of Prosecution and Court in CBI Cases” scheduled to be held on 18th & 19th August, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 18.08.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid conference.

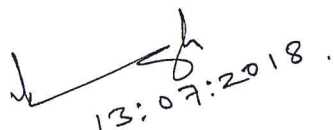
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 17th August till the evening of 19th August, 2018.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 3091 /Apptt.

Dated, Ranchi, the 13/07/18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


13.07.2018
Registrar (Administration)